

RAJYA SABHA

Thursday, the 8th May, 1984|18
Vaisakha, 1906 (Saka)

The House met at eleven of the clock, Mr. Deputy Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Residential accommodation provided to the Central Government officers in Ashoka Hotel

*201. SHRI KAILASH PATI MISHRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of officers of the various Ministries under the Central Government provided with residential accommodation in Ashoka Hotel, New Delhi, at present with details regarding the type of accommodation provided; normal tariff rate of such rooms, rent collected from the officers, if any, and the amenities/facilities provided in the rooms; and

(b) whether such accommodation is provided to these officers as per their status?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) (b) An officer of the Ministries under the Central Government has been provided residential accommodation in Ashoka Hotel, New Delhi.

श्री कैलाशपति मिश्र : उपसभापति जी, सवाल पूछा जा रहा है और उस के बाद खाली करा कर उत्तर दिया जाता है कोई नहीं। मैं एक पूरक प्रश्न पूछना चाहता हूँ कि दिल्ली में जितने होटल हैं उन के विषय में क्या सरकार पिछले तीन साल का विवरण देने के लिए तैयार है कि केन्द्रीय सरकार के अधिकारी तीन साल के अन्दर आई० टी० डी० सी० के होटलों में ठहरे थे, ठहरे थे तो

अलग-अलग कौन कितने दिन ठहरे और ठहरे तो उसका टैरिफ रेट पे कितना हुआ ?

श्री उपसभापति : यह फिगर तो पता नहीं होगी ।

श्री कैलाशपति मिश्र : कल भी मेरा ही पहला प्रश्न था, न्यूज छपी हुई है अखबार में लेकिन मेरा नाम गायब ।

श्री उपसभापति : अब नाम के लिए मैं क्या कहूँ ।

SHRI KHURSHEED ALAM KHAN: This information will have to be collected if the Hon'ble Member wants it for three years.

श्री कैलाशपति मिश्र : मेरा प्रश्न यह है कि पिछले तीन साल के अन्दर दिल्ली के अन्दर जितने फाइव-स्टार होटल हैं उन में केन्द्रीय सरकार के कितने अधिकारी कितने दिनों तक ठहरे, अगल-अगल कौन कितने दिन ठहरा और टैरिफ रेट उस का पे किया या नहीं ?

श्री उपसभापति : इसका जवाब हो गया कि यह सूचना अभी नहीं है मंत्री जी के पास, आप चाहें तो वह सूचना इकट्ठा कर के दे देंगे । दूसरा सवाल पूछिए ।

श्री कैलाशपति मिश्र : मेरा यही प्रश्न है ।

श्री तूरन प्रसाद : क्या यह बात सही है कि अशोक होटल में अगर सरकार के आफीसर नहीं ठहरते तो क्या आई० टी० डी० सी० के आफीसर उसमें ठहरते हैं, जैसे के० बी० कचरू, जो ओ० एस० डी० हैं एम० डी० के, एस० बी० समरवाल, रेजीडेंट मैनेजर

श्री ए० जे० जसपाल, चीफ क्लर्कल
एंड एंटरटेनमेंट एग्जीक्यूटिव और ये
लोग जिस कमरे में ठहरते हैं उस का
किराया अशोक होटल में है...

(व्यवधान)

श्री उपसभापति : आई० टी० डी०सी०
के कर्मचारी हैं होटल के कर्मचारी हैं,
वे तो ठहरेंगे ही होटल में ।

श्री सूरज प्रसाद : आप मंत्री जी
को जवाब देने दीजिए ।

SHRI KHURSHED ALAM KHAN:
It is the normal practice that the
operational staff particularly officers
who have to look after the hotels
which have to work round the clock
are provided accommodation in most
of the hotels.

*202. (The questioner (Shri Bhagat-
ram Manhar) was absent. For answer,
vide cols. 39-40 infra).

**Setting up of an electronic unit in
West Bengal by Bharat Electronics
Limited**

*203. **SHRIMATI KANAK MUKHER-
JEE:** Will the Minister of DEFENCE
be pleased to refer to Unstarred Ques-
tion 242 given in the Rajya Sabha
on the 26th July, 1983 and state the
grounds on which the Government of
West Bengal had proposed for the
setting up of an electronic unit by the
Bharat Electronics Limited in Salt
area of Calcutta?

**THE MINISTER OF DEFENCE
(SHRI R. VENKATARAMAN):** The
West Bengal Government had mention-
ed, *inter-alia*, lack of any major central
public sector electronics unit in the
State and had indicated the State
Government's offer of suitable site and
requisite infra-structure for such a
Unit.

SHRIMATI KANAK MUKHERJEE:
Sir, the infra-structure available in
Salt Lake area is complete and hund-
red acres of land have been earmarked
for this and all the necessary things
have been done. Our Chief Minister

has written repeatedly to the honou-
rable Prime Minister. Sir, in reply to
the letter of our Chief Minister, the
honourable Defence Minister had stat-
ed that the Salt Lake area could not
be considered because it is near the
border and so, it is not safe. But, Sir,
may I ask: Does not the honourable
Minister know that in these days of
sophisticated arms and ammunition,
nothing will be beyond the reach of
any country, the neighbouring coun-
tries in case of any trouble with them?
In answer to another question, the
honourable Defence Minister had stat-
ed that instead of choosing the Salt
Lake area, they have chosen the
Panchkula in Haryana and Kotdwara
in Garhwal in U.P. May I know from
the honourable Minister in what way
these two areas, Panchkula in Har-
yana and Kotdwar in U.P., are better
and refer? Again, Sir I understand that
another site has been chosen for this
electronics complex in Rampur in U.P.
which is the Industry Minister's consti-
tuency and a licence for an electronics
complex has been given. This is also
a border area near Nepal and Tibet.
What are the real reasons for rejecting
the proposal of the Government of
West Bengal for establishing this elec-
tronics complex in the Salt Lake area?

MR. DEPUTY CHAIRMAN: That
will do now. Let the Minister reply
first.

SHRI R. VENKATARAMAN: Sir,
I will give the reasons for choosing
Panchkula and Kotdwara. Kotdwara in
U.P. is a "No Industry" District and,
therefore, it has been chosen. So far
as Panchkula is concerned, Haryana
has no major Central public sector
industry and, therefore, it has been
chosen. West Bengal is fairly indus-
trialised. We are committed to the
principle of diversification of indus-
tries in non-industrial areas and that is
the reason why we did it.

MR. DEPUTY CHAIRMAN: You put
your second supplementary.

SHRIMATI KANAK MUKHERJEE:
Sir, I wish the honourable Minister
had stuck to his previous reason that